

**Central Administrative Tribunal**  
**Principal Bench, New Delhi**

OA No.445/2013

MA No.306/2013

New Delhi, this the 5th day of April, 2017

**Hon'ble Mr. P.K. Basu, Member (A)**

**Hon'ble Dr.BrahmAvtarAgrawal, Member (J)**

1. Smt. Sunita Rani w/o Shri Manoj Kumar  
Nursing Union President  
Institute of Human Behaviour and Allied  
Sciences, Dilshad Garden Shadra Delhi.
2. Smt. Kavita Danial w/o Shri Shrad Daniel  
Aged about 40 years  
R/o B-19 S-1 DLF Ext.-II Ajnara Apartments  
Ghaziabad, Uttar Pradesh.
3. Smt. Renu Saini w/o Shri Gurucharan Singh  
Aged about 40 years  
Qtr No.7 Type III, New IBHAS Campus  
Dilshad Garden, Delhi-110095.
4. Smt. SherlyHemaDass w/o ShriPerfuni C Dass  
Aged about 40 years  
R/o L 189 /B Dilshad Garden, Delhi.
5. Smt. Rekha Khatri w/o Shri Virender Khatri  
Aged about 39 years  
H.No.3/III  
New IBHAS Campus Dilshad Garden  
Delhi-110095.
6. Smt. Dipali Chandra w/o Shri Dinesh Chandra  
Aged about 43 years  
A-14 S/3 Dilshad Colony, Delhi-110025.
7. Deepti Bhardwaj w/o Shri Praveen Bhardwaj  
Aged about 39 years

R/o H.No.414 Rukmani Bhawan  
Gali Chandiwali Paharganj  
Delhi-110095

8. Kusum Lata w/o Shri Rajesh Bhatia  
Aged about 41 years  
4/234 BholaNath Nagar  
ShadaraDelhi-110095.
9. Smt. Seema Gupta w/o Shri Atul Gupta  
Aged about 34 years  
R/o Quarter no.20 V.  
New IBHAS Campus Dilshad Garden  
Delhi-110095.
10. Shashi BalaRai w/o Shri Gyanendra Kumar Rai  
Aged about 40 years  
R/o B-54/36  
DilshadColony Delhi-110095.
11. Smt. Anita Kumari Saxena w/o Shri Raj Kumar Virbal  
Aged about 42 years  
R/o A.no.10  
Type III New IBHAS Campus Dilshad Garden  
Delhi-110095.
12. Smt. Nisha P Singh  
Aged about 39 years  
A/o Shri Vijay Nayal  
R/o 381/2 Gali No1 Ganesh Nagar IInd  
Shakarpur Delhi-110092.
13. Smt. Renu Singh w/o Shri Kuldeep Singh  
Aged about 40 years  
R/o 118A/10-B near Jeevan Jyoti Hospital  
Dilshad GardenDelhi.
14. Smt. Sophy Mathew w/o Shri Mathew Jacob  
Aged about 43 years  
R/o Type III/8 IBHAS Campus Dilshad Garden  
Delhi-110095.

15. Smt. Rekha Sharma w/o Shri Inder Manee  
Aged about 40 years  
R/o B-203 Shital Apartments  
Shalimar GardenDelhi
16. Mr.Nagesh Gautam S/o Shri Satyanarayan Gautam  
Aged about 35 years  
R/o 723, Janta Flat, GTB Enclave  
Delhi-11009.
17. Smt. Poonam Rohilla w/o Shri Satya Prakash  
Aged about 38 years  
R/o 9 RPS DDA Flats  
M S Park Delhi-32
18. Smt. Jamila Bano w/o Shri Arif Hussain  
Aged about 41 years  
R/o Quarter No. 13 Type IV  
IBHAS Campus Delhi-110095.
19. Smt. Elsammal Baby w/o Shri Baby George  
Aged about 51 years  
E/o B-14/1/G-1 DilshadColony  
Delhi-110095.
20. Smt. Sunita Kumari w/o ShriSatish Kumar  
Aged about 40 years  
R/o C!/60 F-4 Extn II Ghaziabad  
Uttar Pradesh.
21. Smt. Pushpa Rai w/o Shri P.N. Rai  
Aged about 48 years  
R/o Q. No.4 Type 4 IBHAS Campus Dilshad Garden  
Delhi-110095.
22. Smt. Kalawati w/o Shri Narendra Madan  
Aged about 37 years  
R/o B-1 DLF Dilshad Enclave Extn II Ghaziabad  
Uttar Pradesh.
23. Smt. Pragya w/o Shri Gulshan Kumar

Aged about 33 years  
R/o Type IV H.No.11 IBHAS Campus Dilshad Garden  
Delhi-110095.

24. Smt. Sunita Halder w/o Shri Atul Gupta  
Aged about 36 years  
R/o B-15 S-2 Dilshad Colony  
Delhi-95.

25 Smt. Pratibha J Majih w/o Shri Aman Majih  
Aged about 33 years  
R/o G-4/236 TF Sec-16 Rohini  
Delhi-110099. .... Applicants

(By Advocate: None)

### **Versus**

1. Government Of Delhi  
Through Chief Secretary  
Delhi Secretariat Delhi.

2. Institute of Human Behavior and  
Allied Sciences (IBHAS)  
Through its Director  
Dilshad Garden Shadra Delhi. ... Respondents

(By Advocate: Mr. Rahul Kumar Singh for IBHAS)

### **ORDER (ORAL)**

**Hon'ble Mr. P.K. Basu, Member (A)**

Learned counsel for the respondents raised Preliminary Objection that respondent No.2,i.e., Institute of Human Behavior and Allied Science (IBHAS) does not fall within the jurisdiction of this Tribunal under Rule 14 of the Administrative

Tribunals Act, 1985 and placed the order dated 12.08.2016 passed by this Tribunal in OA No. 831/2012 wherein it has been clearly held that the IBHAS does not fall under the jurisdiction of this Tribunal. Accordingly, the said OA was dismissed as withdrawn for want of jurisdiction.

2. Since the Tribunal has no jurisdiction over the IBHAS (respondent no.2), the present OA is dismissed with liberty to the applicants to approach at an appropriate forum in accordance with law.

**(Dr. BrahmAvtarAgrawal)**  
**Member (J)**

**(P.K. Basu)**  
**Member (A)**

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